



024169

THE HIGH COURT OF KERALA

A5- 87542/2018

Kochi : 682 031
Dated : 13.3.2019

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely :

Amendment (C.S. No. 62)

In the said Rules,

In Annexure I, for Category No.3 under Sub Division 4 of Division I, Additional Public Relations Officer, the existing entry in column 4 shall be substituted as follows:

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|--|
| 4 |
| Appointment by transfer from among the Filing Scrutiny Officer, Section Officer (H.G.) / Court Officer (H.G.) and Section Officer / Court Officer. (The Chief Justice may revert him to his parent cadre at any time) |

The above amendment shall come into force with immediate effect.

(By Order)


K. Haripal
Registrar General

Explanatory Note

(This note does not form part of the amendment, but is intended to indicate its general purport.)

As per the G.O. (Ms) No.47/2012/ Home dated 3.2.2012 the scale of pay attached to the post of Assistant Public Relations Officer (now Additional Public Relations Officer) was upgraded to that of Assistant Registrar, High Court. Hence, the feeder categories prescribed for the appointment to the post of Additional Public Relations Officer need also to be revised in tune with the upgradation of the post. Hence this notification.

(p.t.o.)

To

The Additional Chief Secretary to Government, Home (C) Department,
 Government Secretariat, Thiruvananthapuram (with C/L)
 The Accountant General (A&E) Kerala, Thiruvananthapuram
 The Superintendent of Government Press, Thiruvananthapuram
 (He is requested to publish the same in the Gazette and
 forward 100 copies to this office)

The Director of Kerala Judicial Academy, Athani
 The Additional Director of Kerala Judicial Academy, Athani
 The Registrar (Recruitment and Computerisation), High Court
 The Joint Registrars, High Court
 The Deputy Director of Kerala Judicial Academy, Athani
 The Assistant Director of Kerala Judicial Academy, Athani
 The Deputy Registrars, High Court
 The Finance Officer, High Court.
 The Protocol Officer, High Court
 The Public Relations Officer, High Court
 The Private Secretary to the Chief Justice, High Court.
 The Assistant Registrars and Chief Librarian, High Court
 The Librarian, Kerala Judicial Academy, Athani
 The Court Officer to the Chief Justice, High Court
 The Additional Public Relations Officer, High Court
 The Accounts Officer, High Court
 The Personal Assistant to the Chief Justice, High Court
 The Private Secretaries to Judges, High Court
 The Confidential Assistants to the Registrars and
 the Additional Registrar (General Administration), High Court
 The F Section, High Court (50 copies)
 All Sections, High Court.
 The Kerala Judicial Academy, Athani
 The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court
 The Administrative Records Section, High Court
 A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court
 The Notice Board, High Court (2 copies)
 The File/Stock File.

Copy Submitted to:

The Honourable Judges